NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/218/2016

NAME OF THE PETITIONER(S)

: Muneez Rahman

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION

: 111A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN PATASEKARAN

Represent J for AMSRIDHARN

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ORDER

Counsel for petitioner present. Counsel for R3 and counsel for other respondents are present. Counsel for R3 stated that the matter in relation to the order passed by the Lower Court is pending before the High Court of Kerala and prayed for time to make submissions regarding the status of the same. The matter is adjourned at request for making submissions by both the counsels. Put up alongwith TCP/53/2016 0on 11.01.2018.

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-sel-

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)